

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).27368-27370/2017

(Arising out of impugned final judgment and order dated 25-04-2017 in WP No. 7025/2004 25-04-2017 in WP No. 7029/2004 25-04-2017 in WP No. 7030/2004 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

JAI PRAKASH SINGH ETC.

Petitioner(s)

VERSUS

DUGDH UTPADAK SAHKARI SANGH LTD.

Respondent(s)

Date : 06-11-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MRS. JUSTICE R. BANUMATHI

For Petitioner(s) Mr. Amit Bose,Adv.
 Mr. M. A. Chinnasamy, AOR
 Ms. C. Rubavathi,Adv.
 Mr. Rajan Tyagi,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Tag with C.A. No.1626/2015.

(NARENDRA PRASAD)
COURT MASTER

(RENU DIWAN)
ASST. REGISTRAR